

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(12) C.P.(IB)-608/9/(MB)/NCLT/2018

CORAM:

Present : SH. M.K. SHRAWAT,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 02.08.2018

NAME OF THE PARTIES : Vishwanath Industries.  
V/s.  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code 2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. However the Respondent is stated that so far the main Petition has not been served. Directed to serve today by hand, ~~since~~ <sup>Can be</sup> Gammon India is settling such type of disputes, <sup>Therefore,</sup> directed take necessary instructions whether this amount ~~is~~ <sup>may</sup> settled and revert back on the next date of hearing.
3. The matter is adjourned on **27.09.2018**.

**02.08.2018.**  
Gajanan

SD/-  
**M.K. SHRAWAT**  
Member (Judicial)